

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No.....

Sugan Chand Jain Versus Union of India & Others

Date of Order	Orders
8.2.2002 <i>Rever Gaur 26-2-02</i>	<p>MA 44/2002</p> <p>Mr. P.N. Jatti, Counsel for the applicant. Mr. R.L. Agarwal, Proxy counsel for Mr. Bhanwar Bagri, counsel for the respondents.</p> <p>Learned counsel for the applicant has filed an MA No. 44/2002 for withdrawal of OA No. 196/2001. In view of his submissions made before us, we dispose of OA No. 196/2001 as withdrawn. This MA No. 44/2001 stands disposed of accordingly.</p> <p><i>S.K. Agarwal</i> (S.K. AGARWAL) MEMBER (J)</p> <p><i>H.O. Gupta</i> (H.O. GUPTA) MEMBER (A)</p> <p><i>Received copy 18.2.2002</i></p>